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Title: Papers laid on the Table by Ministers/members.

HON. SPEAKER: Now, Papers to be laid on the Table – Shri Arun Jaitely.

THE MINISTER OF FINANCE, MINISTER OF CORPORATE AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (SHRI ARUN JAITLEY):
Madam, I beg to lay on the Table: -

(1) A copy of the Rejection of the Award of Board of Arbitration in CA Reference Case No. 2 of 2002 (Hindi and English versions) regarding grant of House Rent Allowance to Central Government employees for the period from 1.1.1996 to 31.7.1997 at pre-revised rates but with reference to the revised pay.

[Placed in Library, See No. LT 2310/16/15]

(2) A copy of the Statement (Hindi and English versions) regarding rejection of Award of Board of Arbitration in CA Reference Case No. 3 of 2004 relating to the revision of rates to Transport Allowances to Central Government Employees.

[Placed in Library, See No. LT 2311/16/15]

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA): Madam, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Pharmacy Council of India, New Delhi, for the year 2013-2014, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Pharmacy Council of India, New Delhi, for the year 2013-2014.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 2312/16/15]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Jawaharlal Institute of Postgraduate Medical Education and Research, Puducherry, for the year 2013-2014, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Jawaharlal Institute of Postgraduate Medical Education and Research, Puducherry, for the year 2013-2014.
- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library, See No. LT 2313/16/15]

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Dental Council of India, New Delhi, for the year 2013-2014, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Dental Council of India, New Delhi, for the year 2013-2014.
- (6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

[Placed in Library, See No. LT 2314/16/15]

- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Red Cross Society, Kolkata, for the years 2012-2013 and 2013-2014.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Red Cross Society, Kolkata, for the years 2012-2013 and 2013-2014, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Red Cross Society, Kolkata, for the years 2012-2013 and 2013-2014.
- (8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

[Placed in Library, See No. LT 2315/16/15]

(9) A copy each of the following Notifications (Hindi and English versions) under Section 38 of the Drugs and Cosmetics Act, 1940:-

- (i) The Drugs and Cosmetics (5th Amendment) Rules, 2014 published in Notification No. G.S.R. 718(E) in Gazette of India dated 13th October, 2014.
- (ii) The Drugs and Cosmetics (7th Amendment) Rules, 2014 published in Notification No. G.S.R. 908(E) in Gazette of India dated 22nd December, 2014.

[Placed in Library, See No. LT 2316/16/15]

(10) A copy of the Food Safety and Standards (Food Products Standards and Food Additives) Amendment Regulations, 2014 (Hindi and English versions) published in Notification No. F. No. P. 15025/262/2013-PA/FSSAI in Gazette of India dated 5th December, 2014 under Section 93 of the Food Safety and Standards Act, 2006.

[Placed in Library, See No. LT 2317/16/15]

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF DEFENCE (RAO INDERJIT SINGH):
Madam, I beg to lay on the Table:-

(1) A copy of the Memorandum of Understanding (Hindi and English versions) between the Goa Shipyard Limited and the Department of Defence Production, Ministry of Defence, for the year 2015-2016.

[Placed in Library, See No. LT 2318/16/15]

(2) A copy of the Outcome Budget (Hindi and English versions) of the National Institution for Transforming India (NITI) for the year 2015-2016.

[Placed in Library, See No. LT 2319/16/15]

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN): Madam, I beg to lay on the Table:-

- (1)
 - (i) A copy of the Annual Report (Hindi and English versions) of the Indian Rubber Manufacturers Research Association, Thane, for the year 2013-2014, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Rubber Manufacturers Research Association, Thane, for the year 2013-2014.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 2320/16/15]

- (3)
 - (i) A copy of the Annual Report (Hindi and English versions) of the Chemicals and Allied Products Export Promotion Council (CAPEXIL), Kolkata, for the year 2013-2014, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Chemicals and Allied Products Export Promotion Council (CAPEXIL), Kolkata, for the year 2013-2014.
- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library, See No. LT 2321/16/15]

- (5)
 - (i) A copy of the Annual Report (Hindi and English versions) of the Services Exports Promotion Council, New Delhi, for the year 2012-2013, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Services Exports Promotion Council, New Delhi, for the year 2012-2013.
- (6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

[Placed in Library, See No. LT 2322/16/15]

- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Services Exports Promotion Council, New Delhi, for the year 2013-2014, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Services Exports Promotion Council, New Delhi, for the year 2013-2014.
- (8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

[Placed in Library, See No. LT 2323/16/15]

- (9) (i) A copy of the Annual Report (Hindi and English versions) of the Tobacco Board, Guntur, for the year 2013-2014, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Tobacco Board, Guntur, for the year 2013-2014.
- (10) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above.

[Placed in Library, See No. LT 2324/16/15]

(11) A copy of the Designs (Amendment) Rules, 2014 (Hindi and English versions) published in Notification No. G.S.R. No.925(E) in Gazette of India dated 30th December, 2014 under sub-section (3) of Section 96 of the Semiconductor Integrated Circuits Layout-Design Act, 2000, together with a corrigendum thereto published in Notification No. G.S.R.118(E) dated 24th February, 2015.

[Placed in Library, See No. LT 2325/16/15]

(12) A copy of Notification No. S.O. 747(E) (Hindi and English versions) published in Gazette of India dated 13th March, 2015, regarding collection of backlog price and production data for proposed new series of Wholesale Price Index and Index of Industrial Production under sub-section (3) of Section 33 of the Collection of Statistics Act, 2008.

[Placed in Library, See No. LT 2326/16/15]

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAYANT SINHA): Madam, I beg to lay on the Table:-

(1) A copy each of the following Notifications (Hindi and English versions) under section 296 of the Income Tax Act, 1961:-

- (i) The Income-tax (13th Amendment) Rules, 2014 published in Notification No. S.O. 3168(E) in Gazette of India dated 12th December, 2014, together with an explanatory memorandum.
- (ii) The Income-tax (14th Amendment) Rules, 2014 published in Notification No. S.O. 3169(E) in Gazette of India dated 12th December, 2014, together with an explanatory memorandum.
- (iii) The Income-tax (1st Amendment) Rules, 2015 published in Notification No. S.O. 180(E) in Gazette of India dated 19th January, 2015, together with an explanatory memorandum.
- (iv) The Income-tax (2nd Amendment) Rules, 2015 published in Notification No. S.O. 350(E) in Gazette of India dated 4th February, 2015, together with an explanatory memorandum.
- (v) The Commodities Transaction Tax (First Amendment) Rules, 2014 published in Notification No. S.O. 424(E) in Gazette of India dated 10th February, 2015, together with an explanatory memorandum, and corrigendum thereto published in Notification No. S.O.565(E) dated 18th February, 2015.

[Placed in Library, See No. LT 2327/16/15]

(2) A copy of the Notification No. G.S.R.177(E) (Hindi and English versions) published in Gazette of India dated 10th March, 2015, together with an explanatory memorandum making certain amendments in the Notification No. 96/2008-Cus., dated 13th August, 2008 under section 159 of the Customs Act, 1962.

[Placed in Library, See No. LT 2328/16/15]

(3) A copy each of the following Notifications (Hindi and English versions) under sub-section (7) of Section 9A of the Customs Tariff Act, 1975 :-

- (i) G.S.R.189(E) published in Gazette of India dated 13th March, 2015 together with an explanatory memorandum seeking to impose safeguard duty on imports of Saturates Fatty Alcohols of specified carbon chain length into India at the specified rate for period of two years and six months from the date of imposition of the provisional safeguard duty, that is, 28th August, 2014, pursuant to the final findings of investigations conducted by the Directorate General of Safeguards.

- (ii) G.S.R.170(E) published in Gazette of India dated 3rd March, 2015 together with an explanatory memorandum seeking to extend the levy of anti-dumping duty imposed on imports of Tyre Curing Presse, except Six Day Light Curing Press for curing bi-cycle tyres, originating in, or exported from People's Republic of China for a further period of one year i.e. upto and inclusive of 7th January, 2016 pending outcome of sunset review investigations being conducted by the Directorate General of Anti-dumping and Allied duties.
- (iii) G.S.R.190(E) published in Gazette of India dated 13th March, 2015 together with an explanatory memorandum seeking to impose definitive anti-dumping duty on imports of Sheet Glass, originating in, or exported from China PR for a period of five years.

[Placed in Library, See No. LT 2329/16/15]

(4) A copy each of the following Notifications (Hindi and English versions) under Section 31 of the Securities and Exchange Board of India Act, 1992:-

- (i) The Securities and Exchange Board of India (Depositories and Participants)(Amendment) Regulations, 2014 published in Notification No. LAD-NRO/GN/2014-15/18/1952 in Gazette of India dated 24th December, 2014.
- (ii) The Securities and Exchange Board of India (Share Based Employee Benefits) Regulations, 2014 published in Notification No. LAD-NRO/GN/2014-15/16/1729 in Gazette of India dated 28th October, 2014.

[Placed in Library, See No. LT 2330/16/15]

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (COL. RAJYAVARDHAN RATHORE): Madam, I beg to lay on the Table:-

- (1) A copy of the Annual Accounts (Hindi and English versions) of the Prasar Bharati, New Delhi, for the year 2013-2014, together with Audit Report thereon.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 2331/16/15]

12.01 hrs

ASSENT TO BILLS*